

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:53
ANSWERED ON:21.02.2006
RELIEF TO TSUNAMI VICTIMS
Appadurai Shri M.;Bellarmin Shri A.V.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the funds released so far by Union Government to the State Governments to carry out the relief measures in the Tsunami affected States, State-wise;
- (b) whether the State Governments` concerned have disbursed the relief amount to all the Tsunami victims and legal heirs of those who were killed in Tsunami, particularly in Tamil Nadu;
- (c) if so, the details in this regard, State/UT-wise;
- (d) whether the Union Government has appointed officials to supervise such relief operations in affected State/Union territories, particularly in Tamil Nadu; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.53 FOR ANSWER ON 21.2.2006 REGARDING `RELIEF TO TSUNAMI VICTIMS`.

The Government of India approved a special package named as `Rajiv Gandhi Rehabilitation Package for Tsunami Affected Areas` to provide assistance for immediate relief and response, revival of fishery and agriculture sectors, construction of temporary shelters and repair/restoration of infrastructure, and special relief for orphans, unmarried girls, widows and disabled persons. The sector-wise and State/ Union Territories -wise allocation of funds of Rs.3644.05 crore under the Rajiv Gandhi Rehabilitation Package is at Annexure-I.

2. The States/UT Governments are implementing the Rajiv Gandhi Package. The details of funds allocated, released and utilized by the Tsunami affected States/Union Territories are as under:

(Rupees in crore) (as on 31.12.2005)

Sl. No.	State/UT	Amount allocated under Rajiv Gandhi Package	Amount released under Rajiv Gandhi Package	Amount spent by the State/ Union Territories
---------	----------	---	--	--

1	Tamil Nadu	2347.19	811.52	713.52
2	Andhra Pradesh	70.00	70.00	37.65
3	Kerala	249.36	100.00	103.19
4	Pondicherry	155.62	70.83	69.14
5	A & N Islands	821.88	697.91	377.79
	Total	3644.05	1750.26	1301.29

3. The details of relief amount/ex-gratia paid to Tsunami victims by the State/ Union Territory Governments are as under:

(Rupees in crore) (as on 31.12.2005)

Sl.No. State/UT Number of Number of Amount released

Persons Persons by State/ Union
 died missing Territory
 Governments
 as ex- gratia

1. Tamil Nadu 7995 945 67.65
2. Andhra Pradesh 107 4 1.07
3. Kerala 176 2.02
4. Pondicherry 601 36 5.17
5. A& N Islands 436 3077 29.13

The relief and rehabilitation work has been undertaken in the field by the respective States/UTs with logistic support from various Ministries/Departments/organizations of the Government of India. The States/UT Governments have implemented various relief and rehabilitation measures through State Relief Commissioners and designated officers in the Collectorates. To ensure speedy implementation of the package, the affected States/UTs have put in place appropriate implementation, monitoring and review mechanisms.

L.S.S.Q.NO.53 FOR 21.2.2006
 ANNEXURE-I

Rajiv Gandhi Rehabilitation Package for the Tsunami affected States/Union Territories.

A. Main land:

(Rs.in crore

State	From CRF/ Mini- stries	Other Harbour	Fishing NCCF	Sector Grant	Fishing	Housing	Total
-------	---------------------------	---------------	--------------	--------------	---------	---------	-------

1 2 3 4 5 6 7 8

Andhra Pradesh	19.53	13.00	27.66	7.51	2.30	70.00	
Kerala	84.10	23.21	44.85	34.13	13.07	50.00	249.36
Tamil Nadu	617.20	62.50	441.08	566.47	9.94	650.00	2347.19
Sub Total:-	720.83	98.71	513.59	608.11	23.01	702.30	2666.55
Pondicherry	39.78	2.5	32.01	31.13	0.20	50.00	155.62
Grand Total	760.61	101.21	545.60	639.24	23.21	752.30	2822.17

Note: Includes additional Rs.91.13 crore has been approved under fishery sector. (Rs 84.54 crore- Tamil Nadu, Rs.3.42 crore- Kerala, Rs.1 .9 crore to Andhra Pradesh and Rs.2.16 crore to Pondicherry

CRF = Calamity Relief Fund
 NCCF = National Calamity Contingency Fund.

B. Andaman & Nicobar Islands:

Assistance covered	Amount	Remarks
--------------------	--------	---------

(A) Assistance as per norms	313.19	This includes Rs.15.37 crore from ARWSP out of the budget of Department of Drinking Water Supply
-----------------------------	--------	--

(B) Assistance covered under norms 215.65 This includes 7,500 MT food-
with relaxation of scale grains (rice) under SGRY, valued
at Rs.7.50 crore.

I Assistance covered under norms
with a special package

(i) Revival of economic activity

(a) Fishermen 15.01
(b) Agriculture 239.54

(ii) Rehabilitation of orphans, widows, 8.60
disabled, unmarried girls

(iii) Immediate restoration of 29.89
administration and infrastructure
activity

Grand Total 821.88

ARWSP = Accelerated Rural Water Supply Programmer. SGRY - Sampooran Grameen Rozgar Yojana.

C. Total Package (A+B): Rs. 3644.05 crore.